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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

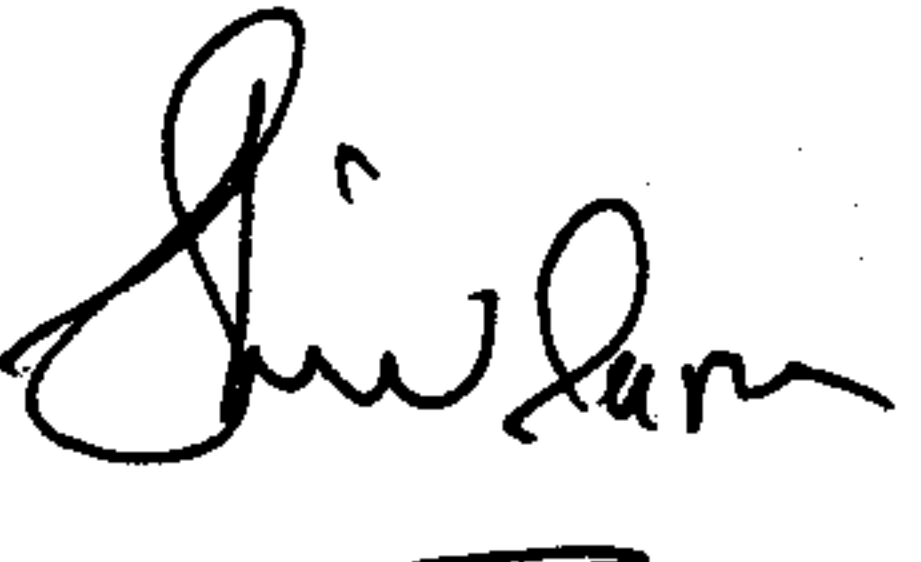

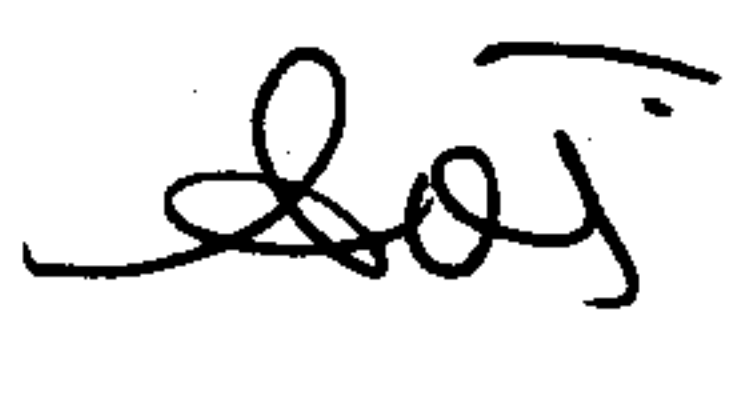
T.P. No. 134/397-398/NCLT/AHM/2016 (New)
C.P. No. 65/397-398/CLB/MB/2016 (Old)

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2018

Name of the Company: Sandeep Jagdishchandra Dave
V/s.
Environmental Project Mgmt. Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SHIVRAM GANESAN 113	Adv.	P-1-h	
2.	Jatin H. Kapadia			
	Alkesh Jalan	PCS	Petitioner	

ORDER

PCS Mr. Alkesh Jalan is present for the Petitioner. Advocate Mr. Shivram Ganesan i/b PCS Mr. Jatin Kapadia is present for the Respondents No. 1 to 4.

On call the learned Advocate appearing on behalf of the Respondent No. 1 to 4 is found absent. The learned PCS submitted that they ^{have} not received any documents from the respondent as directed vide order dated 08.05.2018.

The respondent is directed to furnish those documents within a week to the petitioner.

List the matter on 27.07.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 2nd day of July, 2018.